GOVERNMENT OF JAMMU AND KASHMIR
Health & Medical Education Department
<u>Civil Secretariat, Srinagar/Jammu</u>

Notification,

Srinagar, the 20th of August 2019

SRO 504 .- In exercise of the powers conferred by rule 12 read with sub-rule (2) of rule 11 of Jammu and Kashmir Transplantation of Human Organs and Tissues Rules, 2019, the Government hereby constitute Authorization Committee in the Sheri-I-Kashmir Institute of Medical Sciences, Soura, Srinagar for the purposes of the said Rules, comprising of the following; namely.-

1.	Director, SKIMS Ex-Officio Secretary to the Government	Chairperson
2.	Additional Secretary to Government Health and Medical Education Department	Member
3.	Director, Health Services, Jammu	Member
4.	Director, Health Services, Kashmir	Member
5.	HoD, General Surgery, SKIMS	Member
6.	Professor, Khurshid Aslam Department of Cardiology, SKIMS	Member
7.	Dr. Mohammad Ashraf Wani Ex-Dean, University of Kashmir	Member
8.	Mrs. Nighat Shafi Pandit Chairperson, Help Foundation	Member

By order of the Government of Jammu and Kashmir.
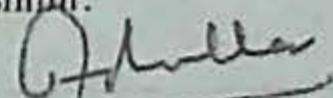
(Atal Dulloo) IAS
Financial Commissioner
Health & Medical Education Department

No. ME/NG/150/2019

Dated: 20 -.08.2019

Copy to the:-

1. Financial Commissioner to Hon'ble Governor.
2. Secretary to the Government, General Administration Department.
3. Secretary to the Government, Law, Justice & Parliamentary Affairs.
4. Director, SKIMS, Ex-Officio Secretary to the Government.
5. Director, Archives, Archaeology & Museums, J&K. Srinagar.
6. Director Health Services, Jammu/Kashmir
7. Special Secretary to Chief Secretary. J&K.
8. HoD, General Surgery, SKIMS

9. Professor, Khurshid Aslam. Department of Cardiology. SKIMS
10. Dr. Mohammad Ashraf Wani. Ex-Dean, University of Kashmir.
11. Mrs. Nighat Shafi Pandit, Help Foundation
12. OSD to Advisor (K) to Hon'ble Governor.
13. Private Secretary to Financial Commissioner, Health and Medical Education Department.
14. PA to Additional Secretary to Government, Health & Medical Education Department.
15. I/C Web site.
16. Stock file